

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 210**

**Company Appeal-203/ND/2023**

**IN THE MATTER OF:**

**Income Tax Officer Ward 20(3), New Delhi      ...      Applicant/Petitioner**

**Versus**

**ROC & Ors.      ...      Respondent**

**Under Section: 252 (1)**

**Order delivered on 15.03.2024**

**PRESENT:**

**For the Applicant      :**

**For the Respondent      :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Re-notified to 14.05.2024.

**Sd/-  
(COURT FFICER)**